

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 95
TO BE ANSWERED ON 02.02.2022**

AUGMENTATION OF GRP

**95. SHRI B.Y. RAGHAVENDRA:
SHRI PRATHAP SIMHA:
SHRI SHA.BRA. DR. JAI SIDDESHWAR SHIVACHARYA MAHASWAMIJI:
DR. UMESH G. JADHAV:**

Will the Minister of RAILWAYS be pleased to state:

- a) whether the Government has taken any steps to augment the Government Railway Police (GRP) strength in the country;**
- b) if so, the details thereof; State/UT-wise;**
- c) whether there is any such proposal received from the Government of Karnataka;**
- d) if so, the present status of the action being taken and if not, the time by when it will be considered/sanctioned?**

ANSWER

**MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) & (b): Government Railway Police (GRP) is a wing of State Police which functions under the control of respective States. The guidelines for creation of posts in GRP provide that State Government may submit their proposals to the General Managers of the Zonal Railways concerned after getting them approved by their respective finances. The General Managers will get these proposals examined in consultation with their associated finance for acceptance and, if considered feasible, forward it to the Railway Board for approval of the Ministry of Railways.

As such, any assessment of requirement of man power and initiation of proposal for augmentation of GRP falls in the domain of concerned States and considered by the Ministry of Railways as per extant provisions.

(c) & (d): Two proposals of 725 and 82 GRP posts of Karnataka have been referred back for clarification. Whereas other two proposals of 49 and 63 posts are yet to be approved due to austerity measures, enforced owing to onset of Covid-19 pandemic.
